

APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated 29th April, 2025

Notification

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) from 30.04.2025 to 09.05.2025. The matters listed from 30.04.2025 to 09.05.2025 will be taken up for hearing as per the dates mentioned below:

S. No.	From	То
1.	30.04.2025	14.05.2025
2.	01.05.2025	15.05.2025
3.	02.05.2025	16.05.2025
4.	05.05.2025	20.05.2025
5.	06.05.2025	22.05.2025
6.	07.05.2025	21.05.2025
7.	08.05.2025	23.05.2025
8.	09.05.2025	23.05.2025

Further, during the above period i.e. from 30.04.2025 to 09.05.2025, urgent applications, if any, for interim relief, will be heard by the Court-1 comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity).

Sd/-Registrar

Copy to :

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity) PPS to Hon'ble Mr. Virender Bhat, Judicial Member PS to Ld. Registrar PS to Ld. Registrar (NS) Steno to Dy. Registrar (MJS) Notice Board Shri Jatin Chawla, Assistant